

under examination by the Central Insecticide Board and the Ministry of Health and Family Welfare.

Kallada Irrigation Project

128. SHRI R. KOLANTHAIVELU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of examples of voluntary work in Kerala such as the digging of a long canal of the giant Kallada irrigation project at Manakalla;

(b) if so, the salient features thereof; and

(c) whether Government propose to enthruse all other States for mobilisation of youthful energies and meaningful utilisation for irrigation and other constructive activities?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) and (b). The Government of Kerala have reported that in the context of the complaints from the general public that the work on Kallada project is proceeding at a very slow pace, the State Government decided to seek public participation in the implementation of the project. As a part of this effort, a 3 KM stretch of Sasthamcotta branch canal of the Right bank canal of Kallada project, essentially involving earthwork, was taken up for execution with public participation, which was channelised with the assistance of political parties and social service Organisations. During a period of 46 days from 27th December 1976, about 66665 cubic meters of earth work excavation for cutting canal and 21661 cubic meters of earth work for filling was done by Shramdan. The facilities provided by the State Government to the volunteers were supply of electricity and water, Sanitation, rest and camp sheds, basic medical facilities and tools. The expenditure incurred by the State Government was of the Order of about

Rs. 2 lakhs on a work which would otherwise have cost about Rs. 10 to 12 lakhs.

(c) Irrigation is a State subject and irrigation projects are planned, invested and constructed by the State Governments as a part of their development plans. The State Governments are free to evolve appropriate strategy for mobilising the available human force on various construction activities. The Government does encourage public participation in the various construction activities and depending upon the local conditions and other factors, youthful energies and voluntary work are mobilized for such purposes.

गन्ना उत्पादक

129. डा० लक्ष्मीनारायण पांडेय : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विभिन्न चीनी मिलों के लिए नियत रिजर्व जोनों को समाप्त करने के बारे में गन्ना उत्पादक निरन्तर मांग कर रहे हैं ;

(ख) क्या रिजर्व जोन की उक्त गणाली से गन्ना उत्पादकों को बहुत असुविधा होती है क्योंकि चीनी उत्पादक मनमाने ढंग में कार्य करते हैं वे न तो गन्ने की उचित समय पर खरीद करते हैं और न ही उचित भुगतान के बारे में कोई कार्यवाही करते हैं ; और

(ग) यदि हां, तो सरकार ने इस संबंध में क्या कार्यवाही की है ?

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बाबल) : (क) और (ख) : जी नहीं ।

(ग) : प्रश्न ही नहीं उठता ।

वर्ष 1970-71 में मध्य प्रदेश के रतलाम और संबलपुर के व्यापारियों द्वारा चीनी का निपटान

130. डा० लक्ष्मीनारायण पांडेय : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :